

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/76/9/AMR/2019	Under Liquidation	9 of IBC	Global Coal Ventures Pvt Ltd Vs. Empee Sugars and Chemicals Ltd
	IA(IBC)/37/2024	U/s 60 (5) of IBC, 2016 R/w Regulation 15 (1) (c) of IBBI (Liquidation Process) Reg's, 2016 and Rule 11 of NCLT Rules, 2016	Mr.Pankaj Srivastava, Liquidator of M/s Empee Sugars and Chemicals Limited
	IA(IBC)/3/2024 in IA(IBC)/49/2023	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	G.Chandrababu Vs Pankaj Srivasathava Liquidator of M/s Empee Sugars and Chemicals Limited
	IA(IBC)/357/2023	U/S 42 of IBC, 2016	Empee Distilleries Ltd Vs. Mr. Pankaj Srivastava, Liquidator of Empee Sugars & Chemicals Ltd.
	IA(IBC)/306/2023	U/s 35(1)(n) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mr. Pankaj Srivastava, Liquidator of Empee Sugars and Chemicals Limited Vs. Mr. Venkatesh and Mr. Rangaswamy
	IA(IBC)/225/2023	Sec 42 of IBC, 2016	Distillery Officer cum Prohibition & Excise Inspector, Prohibition & Excise Dept, Govt of AP and Andhra Vs. Sri pankaj srivastava, RL of Empee sugars chemicals & Global Coal Ventures and chemicals ltd.

ORDER

IA(IBC)/37/2024:

Present: Mr. Kashish Rehan, Proxy Counsel for the Applicant.

None appears for the Respondent.

Physical copy of the IA not filed. For filing the Physical copy of the Application list the matter on 25.06.2024.

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IA(IBC)/3/2024 in IA(IBC)/49/2023:

Present: Mr. A.G. Girish Kumar, Ld. Counsel for the Applicant.

None appears for the Respondent.

Counter not filed. For filing Counter, list the matter on 25.06.2024.

IA(IBC)/357/2023:

Present: Mr. Avinash Krishnan Ravi, Ld. Counsel for the Applicant.

Proxy Counsel from the O/o. Mr. Rambabu, Ld. Counsel for the Respondent.

Pleadings are completed. For hearing, list the matter on 25.06.2024.

IA(IBC)/306/2023:

Present: Mr. Kashish Rehan, Proxy Counsel on behalf of the Liquidator.

Pleadings are completed. For hearing, list the matter on 25.06.2024.

IA(IBC)/225/2023:

Present: Mr.D.V. Narasimham Ld. Counsel for the Applicant.

None appears for the Respondent.

Pleadings are completed. For hearing, list the matter on 25.06.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**